



Government of Jammu and Kashmir
Tourism Department
Civil Secretariat, J&K Srinagar

NOTIFICATION

Srinagar the 13th of September, 2023

S.O. 479 : In exercise of the powers conferred by section 3 of the Jammu and Kashmir Public Premises (Eviction of Unauthorized Occupants) Act, 1988 and in supersession of all previous notifications issued in this behalf, the Government hereby appoints following Officers as "Estates Officers" for the purposes of the said Act, within the territorial jurisdiction as shown against each:

S.No.	Designation of the Officer	Jurisdiction
01.	Deputy Director Tourism, (Registration), Jammu	District Jammu.
02.	Assistant Director Tourism, Katra	District Reasi
03.	Assistant Director Tourism, Rajouri	District Rajouri and Poonch
04.	Assistant Director, Tourism, Batote	District Kishtwar, Ramban & Doda
05.	Tourist Officer, Udampur	District Udampur
06.	Tourist Officer, Samba	District Samba and Kathua.

By order of the Government of Jammu and Kashmir.

Sd/-

(Dr. Syed Abid Rasheed Shah)IAS

Secretary to the Government

Dated: 13 .09.2023

No. TSM-Estt/21/2023

Copy to the:-

1. All Financial Commissioners.
2. Joint Secretary, (JK&L), Ministry of Home Affairs, Government of India.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
4. All Principal Secretaries to the Government.
5. All Commissioner/Secretaries to the Government.
6. Divisional Commissioner, Jammu/Kashmir.
7. All Heads of the Departments.
8. Director Tourism, Jammu/Kashmir.
9. Director Archives, Archaeology and Museums.
10. Concerned Officers.
11. General Manager, Government Press for publication in the Government Gazette.
12. Private Secretary to the Chief Secretary, J&K.
13. Private Secretary to Secretary to the Government, Tourism Department.
14. Stock file.

(Arshad Hussain Bhat)

Under Secretary to the Government